

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 2(ND)/2014
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2016

NAME OF THE COMPANY: Yoroshil Investments Pvt. Ltd. & Ors.

V/s.

M/s. Wel Interade Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. HL TIKU	SR ADV	R.NO.1 & 2	
2.	MR. RAJNISH SINHA	ADV	R.NO. 3	
3.	MS. NEHA KHURANA	ADV	R.NO 1 to 3	
4.	MR. SHUBHANKER SENI	ADV	R.NO 1 to 3	
1.	Mr.K. Dutta	Adv.	PETITIONER	
2.	Ashim Sood	Adv.		
3.	Namrata Bhagwaha	Adv.		
4.	Nayanbara Vohra	Adv.		

Order

For orders, see order in CP 1(ND)/2014